

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
IB-369/ND/2024

IN THE MATTER OF:

Ganga Lifesciences Private Limited

...PETITIONER

Vs.

Blue Sapphire Healthcares Private Limited

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 05.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

None appears on behalf of the Petitioner at the time of hearing of the matter. In the interest of justice, list the matter on **19.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)